

C. A. T. Bench, JAIPUR

Date of Order

Order's MPD-8/2/93

23.7.93

None present on behalf of the applicant.

Defects still not removed inspite of sufficient time having been granted to the applicant. The application is fit to be declined for registration under rule 5 (4) of the Central Administrative Tribunal Procedure Rules 1987.

The case may be listed before the Hon'ble Bench for appropriate orders on 4.8.93.

(U.K. Bhat)
Dy. Registrar.

4.8.93.

None present on behalf of the petitioner

The registration of the M.P. is declined.

(P.P. Srivastava)
Member (A)

(D.L. Mehta)
Vice Chairman.

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Date 23-8-93

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